

MANIPUR LEGISLATIVE ASSEMBLY
SECRETARIAT

CORRIGENDUM

Imphal, the 1st June, 2026.

No. 1/14(10)/2024-LA(Estt): In the extraordinary gazette notification vide No. 77 dated 29th May, 2026 regarding the RRs of Proof Reader, the column "11" corresponding to 'In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation /transfer to be made' (whole of 2nd row) of the appendix should be read as "**By promotion from (1) Copy Holder with 5 years regular service in the grade. (2) Store Assistant with 7 years regular service in the grade.**" in place of "By Promotion from 1. Copy Holder/ Head Compositor with 5 years regular service in the grade. 2. Store Assistant with 7 years regular service in the grade."

The inadvertent typographical mistake/error is highly regretted.


(Rohit Sapam)
Secretary,

Manipur Legislative Assembly

Copy to:

1. P.S. to Hon'ble Speaker, Manipur Legislative Assembly.
2. Addl. Secretary (Admn.), Manipur Legislative Assembly.
